

F. No. A- 12023/1/2011-Admn.I (LD)

Government of India  
Ministry of Law & Justice  
Legislative Department

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Room No. 412, A-Wing, Shastri Bahawan,  
Dr. Rajender Prasad Road, New Delhi-110001  
Dated the 4<sup>th</sup> May, 2011.

To

The Chief Secretary to the  
Government of -----

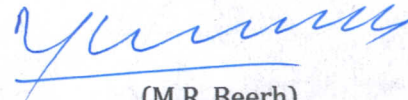
Subject:- Appointment to the post of Personal Assistant (Regional Language) (Urdu) by direct recruitment in the Official Languages Wing, Legislative Department, Ministry of Law & Justice.

Sir,

I am directed to forward herewith a requisition for direct recruitment to the post of Personal Assistant (Urdu) in the Official Languages Wing of this Department. The post is a Group 'B' Non-Gazetted (Ministerial) Post (excluded from Central Secretariat Stenographer Service) and belongs to the General Central Service in the Pay Band-2 of Rs. 9300-34800/- plus Grade Pay of Rs.4200/- . The post is reserved for the Scheduled Tribes. The essential qualifications and other conditions for appointment to the said post are as per Annexure -I (enclosed). The proforma of the application is enclosed as Annexure-II.

2. It is, requested that the names of the suitable candidates possessing the requisite qualifications may please be forwarded to this Department at the earliest and latest by 60 days from the date of publication of this vacancy in the Employment News.

Yours faithfully,



(M.R. Beerh)

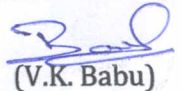
Deputy Secretary to the Government of India.

Ph. No. :- 011-23389014.

Copy to:-

1. Ms. Nalini Rani, editor, employment News, East block, Level-III, R.K. Puram, New Delhi. (It is requested to publish the above mentioned vacancy circular in the Employment News in the forthcoming issue as well as on the website of the Employment News. A copy of the advertisement may be sent to this Department immediately.)

2. In Charge, NIC-Cell, M/o Law & Justice with request to upload the aforesaid circular on the website of this Ministry by way of giving a link "vacancy circular" on the Home page.



(V.K. Babu)

Section Officer

Ph. No.:- 011-23385023.

**ANNEXURE -I**

1.	Name, Address and Telephone No. of the Employer.	Legislative Department, Ministry of Law & Justice, 412-A Fourth Floor, Shastri Bhawan Dr. Rajender Prasad Road, , New Delhi.
2.	Name, designation and Telephone No. of the Indenting Officer.	Shri M. R. Beerh, Deputy Secretary Phone No. :- 011-23389014.
3.	Name of the post to be filled	Personal Assistant (Urdu)
4.	Number and nature of post	1 (one), Permanent
5.	Whether Unreserved/Reserved	Schedule Tribe
6.	Description of duties	To render stenographic assistance in the regional language version of Statutes, Statutory Rules, Orders and Ordinances.
7.	Qualifications required:  (1) Essential  (2) Desirable:	(i) Matriculation or equivalent from a recognized Board or equivalent; (ii) Should be able to take dictation in regional language concerned (Urdu) at a speed of 100 words per minute; (iii) Should be able to type in regional language concerned (Urdu) at a speed of 25 words per minute.  Knowledge of English typing at the speed of 30 words per minute.
8.	Age limits, if any	Not exceeding 30 years (Relaxable for Govt. servants upto 5 years in accordance with the instructions or orders issued by the Central Government.)
9.	Place of work	New Delhi, (But liable to be posted anywhere in India.)
10.	Particulars regarding interview/test of applicants: (a) Date of interview/test (b) Time of interview/test (c) Place of interview/test (d) Name, designation, address and telephone number (if any) of the officer to whom applicants should report.	Shall be intimated later

**ANNEXURE- II**

1.	Name of the applicant	
2.	Father's name	
3.	Post for which to be considered	
4.	Date of birth	
5.	Category	
6.	Educational and other qualifications possessed by the applicant	
7.	Address of correspondence	
8.	Permanent address	
9.	Present post held on regular basis under the Central/State Government with Pay Band+ Grade Pay (If any)	
10.	Date of appointment to the present grade	
11.	Experience	
12.	Remarks	

Place:-

Date:-

Signature of the Candidate

**Note:-**

Candidates who are in Government service may forward their application through proper channel.